

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 46/(MAH)/2011

CORAM: Present: SHRI M. K. SHRAWAT
MEMBER (J)

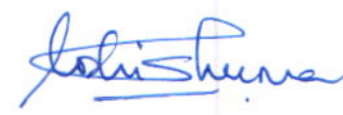
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017


NAME OF THE PARTIES: Prudence Maynard & Ors.
V/s.
Mundra Corporate Services Pvt. Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	MS. FERESHTE D. SETHNA MS. SHREEMA DOSHI MR. ADHIRAJ MALHOTRA 46 DMD ADVOCATES Advocates for the Petitioner		
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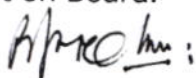
	ABHISHEK MISHRA	Adv. for R-7 10, 15, 16, 18 & 19	A
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	ABHISHEK KHARE KHARE	Adv. for R-17	
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ORDER

TCP 46/397-398/CLB/MB/MAH/2011


1. Vide an Order of MA 398 dated 27.11.2017, CP 46 was listed for hearing today i.e. on 05.12.2017.
2. Due to paucity of time and bad weather, matter is adjourned to **15.01.2018** for final hearing.
3. Duly communicated to both sides.
4. CA 132 of 2011 in TCP 46 is also to be listed in the Cause List of 15.01.2018, First on Board.



BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 05-12-2017

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M.K. SHRAWAT
Member (Judicial)